

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-11-2024

Date : 30.11.2024

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
99076/2024	30.11.2024	ABLAPL-13123/2024	PK MOHANTY	C.O.		Order Dtd. 2024-11-28		(S No
99077/2024	30.11.2024	ABLAPL-13134/2024	L ACHARI	C.O.		Order Dtd. 2024-11-28		(S No
99078/2024	30.11.2024	ABLAPL-13125/2024	J KAMILA	C.O.		Order Dtd. 2024-11-28		(S No
99079/2024	30.11.2024	ABLAPL-13130/2024	J KAMILA	C.O.		Order Dtd. 2024-11-28		(S No
99080/2024	30.11.2024	ABLAPL-13133/2024	DP DASH	C.O.		Order Dtd. 2024-11-28		(S No
99081/2024	30.11.2024	ABLAPL-13137/2024	DP DASH	C.O.		Order Dtd. 2024-11-28	BAIL-1	(S No 13
99082/2024	30.11.2024	ABLAPL-13138/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99083/2024	30.11.2024	ABLAPL-13136/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99084/2024	30.11.2024	ABLAPL-13128/2024	GC ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99085/2024	30.11.2024	ABLAPL-13129/2024	SURYA PRAKASH MANAGARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	BAIL-2	(S No
99086/2024	30.11.2024	ABLAPL-13101/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99087/2024	30.11.2024	ABLAPL-13116/2024	RK MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	BAIL-1	(S No 13
99088/2024	30.11.2024	ABLAPL-13114/2024	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99089/2024	30.11.2024	ABLAPL-13115/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99090/2024	30.11.2024	ABLAPL-13103/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99091/2024	30.11.2024	ABLAPL-	G SUNDARAY	C.O.	COURT NO.	Order Dtd. 2024-11-28	BAIL-1	(S

		13110/2024			2 OLD			
99092/2024	30.11.2024	ABLAPL-13108/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99096/2024	30.11.2024	ABLAPL-13118/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99097/2024	30.11.2024	ABLAPL-13124/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 13
99098/2024	30.11.2024	CRLMC-3389/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(S No 13
99099/2024	30.11.2024	ABLAPL-13119/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	BAIL-2	(S No
99100/2024	30.11.2024	CRLMC-4291/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(S No
99103/2024	30.11.2024	ABLAPL-13102/2024	BRAJA KISHOR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99118/2024	30.11.2024	ABLAPL-13121/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99120/2024	30.11.2024	ABLAPL-13106/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99121/2024	30.11.2024	ABLAPL-13104/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99123/2024	30.11.2024	ABLAPL-13100/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99128/2024	30.11.2024	CRLMC-3892/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(S No
99136/2024	30.11.2024	ABLAPL-13008/2024	D.K.SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-11-26		(S No
99137/2024	30.11.2024	WP (C) - 10776/2024	M BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-11-26	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
99138/2024	30.11.2024	CONTC-1720/2017	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-11-22	CONTEMPT	(S No
99139/2024	30.11.2024	WA-440/2024	SUMANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-26	WRIT APPEAL	(S No
99140/2024	30.11.2024	CRLA-1164/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99141/2024	30.11.2024	CRLMC-4350/2024	S HUSSAIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-27		(S No
99142/2024	30.11.2024	BLAPL-7994/2024	S S PATTANAIAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-28		(S No
99143/2024	30.11.2024	CRLMC-3503/2024	DEBASHREE PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99144/2024	30.11.2024	WP (C) - 27465/2024	M. M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99147/2024	30.11.2024	WP (C) -	M. R. ROUTRAY	C.O.	COURT NO.	Order Dtd. 2024-11-28		(S

		28597/2024			15			No
99148/2024	30.11.2024	WP (C) - 29031/2024	K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99149/2024	30.11.2024	WP (C) - 28922/2024	L. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(S No
99150/2024	30.11.2024	WP (C) - 28983/2024	G. B. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-27		(S No
99151/2024	30.11.2024	WP (C) - 28085/2024	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99152/2024	30.11.2024	RVWPET- 286/2024	S.S.PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-12-07		(S No
99153/2024	30.11.2024	WP (C) - 28781/2024	L. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-28		(S No
99154/2024	30.11.2024	CRLA- 954/2024	G.SAHOO	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(S No
99155/2024	30.11.2024	CRLMC- 3135/2024	G.JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-11-26		(S No
99156/2024	30.11.2024	WP (C) - 28775/2024	L. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99157/2024	30.11.2024	CRLMC- 4255/2024	A.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-26		(S No
99158/2024	30.11.2024	WP (C) - 26066/2024	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-05		(S No
99159/2024	30.11.2024	CRLMC- 4290/2024	A.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-26		(S No
99160/2024	30.11.2024	WP (C) - 28077/2024	P. K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-28		(S No
99161/2024	30.11.2024	CRLMC- 4293/2024	R.K.MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-26		(S No
99162/2024	30.11.2024	WP (C) - 29511/2024	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-28		(S No
99163/2024	30.11.2024	CRLMC- 4194/2024	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27		(S No
99164/2024	30.11.2024	WP (C) - 28897/2024	B. K. MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27		(S No
99165/2024	30.11.2024	WP (C) - 24577/2023	SARAT CHANDRA MEKAP	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-28	WRIT BRANCH-8	(S No 39
99166/2024	30.11.2024	WP (C) - 29034/2024	R. C. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27		(S No 39
99167/2024	30.11.2024	WP (C) - 27172/2013	A K ROUL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-28	WRIT BRANCH-8	(S No 42
99168/2024	30.11.2024	WP (C) -	D. NAYAK	C.O.	COURT NO.	Order Dtd. 9999-12-31		(S

		28343/2024			5			No
99169/2024	30.11.2024	WP (C) - 28907/2024	B. K. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-11-27		(S No 42
99170/2024	30.11.2024	WP (C) - 18690/2015	P C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-28	WRIT BRANCH-7	(S No 10
99171/2024	30.11.2024	WP (C) - 27115/2024	P. K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-11-26		(S No 10
99173/2024	30.11.2024	WP (C) - 9190/2021	P C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-28	WRIT BRANCH-5	(S No 47
99174/2024	30.11.2024	WP (C) - 28832/2024	H K MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2024-11-29		(S No 47
99175/2024	30.11.2024	WP (C) - 28855/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-16		(S No 47
99176/2024	30.11.2024	WP (C) - 28860/2024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-16		(S No 47
99177/2024	30.11.2024	WP (C) - 28641/2024	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 47
99178/2024	30.11.2024	WP (C) - 29350/2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 47
99179/2024	30.11.2024	WP (C) - 28806/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 47
99182/2024	30.11.2024	WP (C) - 8620/2020	SARADA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-28	WRIT BRANCH-1	(S No
99183/2024	30.11.2024	WP (C) - 28966/2024	TK NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No
99185/2024	30.11.2024	WP (C) - 29252/2024	SK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No
99186/2024	30.11.2024	FAO- 675/2015	S P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	MISC. APPEAL SEC.	(S No
99187/2024	30.11.2024	WP (C) - 28636/2024	P L MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99188/2024	30.11.2024	WP (C) - 29193/2024	SK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99189/2024	30.11.2024	WP (C) - 26540/2017	KC PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-11-27	WRIT BRANCH-7	(S No 18
99190/2024	30.11.2024	WP (C) - 28800/2024	TK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No 18
99191/2024	30.11.2024	BLAPL- 10445/2024	D.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	BAIL-1	(S No

99192/2024	30.11.2024	BLAPL-10889/2024	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99193/2024	30.11.2024	WP (C) - 29169/2024	SK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99195/2024	30.11.2024	WP (C) - 28969/2024	TK NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99196/2024	30.11.2024	ABLAPL-13049/2024	PK LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	BAIL-1	(S No 14
99197/2024	30.11.2024	BLAPL-11151/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No 14
99198/2024	30.11.2024	FAO-592/2020	SP SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	MISC. APPEAL SEC.	(S No
99199/2024	30.11.2024	BLAPL-11169/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-29		(S No
99200/2024	30.11.2024	BLAPL-11202/2024	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	BAIL-2	(S No 11
99201/2024	30.11.2024	WPC (OAC) - 231/2019	SP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	OA Branch	(S No
99202/2024	30.11.2024	BLAPL-11203/2024	J.R.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	BAIL-2	(S No
99203/2024	30.11.2024	MACA-303/2017	AK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-11-27	MISC. APPEAL SEC.	(S No
99204/2024	30.11.2024	WP (C) - 9484/2016	RK SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	WRIT BRANCH-3	(S No 11
99205/2024	30.11.2024	WP (C) - 28849/2024	KC SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-16		(S No 11
99206/2024	30.11.2024	WP (C) - 19619/2022	RK BARIK	C.O.	COURT NO. 25		WRIT BRANCH-4	(S No 38
99208/2024	30.11.2024	BLAPL-11219/2024	C.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-11-29	BAIL-2	(S No
99209/2024	30.11.2024	BLAPL-11226/2024	K.DAS	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No
99210/2024	30.11.2024	WP (C) - 405/2020	SARADA NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-11-27	WRIT BRANCH-4	(S No 46
99211/2024	30.11.2024	BLAPL-11227/2024	G.C.JENA	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 46
99212/2024	30.11.2024	BLAPL-11228/2024	R.SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 46
99213/2024	30.11.2024	BLAPL-11230/2024	R.SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 46
99214/2024	30.11.2024	BLAPL-	P.K.DASH	C.O.	COURT NO.	Order Dtd. 2024-11-29		(S

		5124/2024			25			No 46
99215/2024	30.11.2024	BLAPL- 11241/2024	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 46
99217/2024	30.11.2024	BLAPL- 11240/2024	G.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-11-29		(S No 46
99218/2024	30.11.2024	BLAPL- 11235/2024	T.K.MISHRA	C.O.	COURT NO. 21	Order Dtd. 2024-12-16		(S No 46
99219/2024	30.11.2024	BLAPL- 9641/2024	J.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-11-29		(S No 46
99220/2024	30.11.2024	BLAPL- 9639/2024	J.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-11-29	BAIL-2	(S No
99222/2024	30.11.2024	BLAPL- 7892/2024	B.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2024-11-29		(S No
99223/2024	30.11.2024	BLAPL- 7854/2024	M.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-11-29		(S No
99224/2024	30.11.2024	CRLA- 578/2024	DP DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No 11
99225/2024	30.11.2024	CRLMC- 4330/2024	NARENDRA KUMAR LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-11-22		(S No 11
99226/2024	30.11.2024	WP (C) - 19695/2023	JB ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-11-29	WRIT BRANCH-7	(S No 15
99227/2024	30.11.2024	WP (C) - 19695/2023	SANKAR MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2024-11-29	WRIT BRANCH-7	(S No 15
99228/2024	30.11.2024	BLAPL- 7853/2024	S.BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-11-29		(S No 15
99229/2024	30.11.2024	WP (C) - 6206/2020	B BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-11-29	WRIT BRANCH-5	(S No 20
99230/2024	30.11.2024	BLAPL- 7815/2024	A.K.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-11-29		(S No 20
99231/2024	30.11.2024	BLAPL- 6001/2024	J.R.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-11-29		(S No 20
99232/2024	30.11.2024	CMP- 41/2018	SK AHESAN	C.O.	COURT NO. 22	Order Dtd. 2024-12-16	WRIT BRANCH-8	(S No 40
99234/2024	30.11.2024	CRLA- 194/2024	DR MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-11-27	CRIMINAL APPEAL	(S No 10
99235/2024	30.11.2024	ABLAPL- 8528/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-11-29		(S No 10

99236/2024	30.11.2024	BLAPL-6233/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No 10
99237/2024	30.11.2024	BLAPL-6234/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	BAIL-1	(S No
99238/2024	30.11.2024	ABLAPL-13150/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99239/2024	30.11.2024	ABLAPL-13141/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99240/2024	30.11.2024	BLAPL-8676/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99241/2024	30.11.2024	FAO-464/2024	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-26		(S No
99243/2024	30.11.2024	ABLAPL-9180/2024	S S PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-11-29		(S No
99245/2024	30.11.2024	ABLAPL-13164/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-29		(S No
99246/2024	30.11.2024	ABLAPL-13200/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-29		(S No
99247/2024	30.11.2024	ABLAPL-13202/2024	SACHINDRA KANHAR	C.O.	COURT NO. 6	Order Dtd. 2024-11-29	BAIL-2	(S No 11
99248/2024	30.11.2024	ABLAPL-10591/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No 11
99249/2024	30.11.2024	ABLAPL-10342/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
99250/2024	30.11.2024	ABLAPL-7263/2024	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No 11
99251/2024	30.11.2024	ABLAPL-8147/2024	J MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No 11
99252/2024	30.11.2024	ABLAPL-9372/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 11
99253/2024	30.11.2024	BLAPL-9116/2024	SIDHARTHA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29	BAIL-2	(S No
99254/2024	30.11.2024	ABLAPL-13148/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
99255/2024	30.11.2024	ABLAPL-10295/2024	BHOJARAJ SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99256/2024	30.11.2024	ABLAPL-13146/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No
99257/2024	30.11.2024	ABLAPL-13147/2024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No 16
99258/2024	30.11.2024	ABLAPL-13145/2024	J N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28		(S No 16
99259/2024	30.11.2024	ABLAPL-	M S HASAN	C.O.	COURT NO.	Order Dtd. 2024-11-28		(S

		13149/2024			2 OLD			No 16
99261/2024	30.11.2024	ABLAPL-6335/2024	MRUTYUNJAYA PAGAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(S No
99262/2024	30.11.2024	BLAPL-11024/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99263/2024	30.11.2024	BLAPL-11084/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99264/2024	30.11.2024	BLAPL-9188/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99265/2024	30.11.2024	CRLA-918/2024	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99266/2024	30.11.2024	CMP-1290/2024	R. K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-28		(S No
99267/2024	30.11.2024	CMP-1251/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2025-01-30		(S No
99269/2024	30.11.2024	CRLMC-1951/2023	SS PATTANAIAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-28	CRIMINAL MISC	(S No
99270/2024	30.11.2024	CRLMC-1140/2023	S BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-01-21	CRIMINAL MISC	(S No
99272/2024	30.11.2024	CRLMC-2866/2022	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	CRIMINAL MISC	(S No
99273/2024	30.11.2024	CRLMC-2867/2022	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	CRIMINAL MISC	(S No
99274/2024	30.11.2024	RVWPET-116/2017	S PATTANAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-02-19	CIVIL REVISION	(S No
99276/2024	30.11.2024	CMAPL-12/2022	SK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-11	M.J.C.	(S No
99277/2024	30.11.2024	CRLMC-2507/2024	P PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-25	CRIMINAL MISC	(S No
99280/2024	30.11.2024	ABLAPL-8277/2024	HK BHOL	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99284/2024	30.11.2024	BLAPL-11373/2024	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99285/2024	30.11.2024	ABLAPL-13201/2024	AMRESH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99286/2024	30.11.2024	ABLAPL-13203/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-29	BAIL-2	(S No 11
99287/2024	30.11.2024	BLAPL-8884/2024	DEBASHREE PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No 11
99288/2024	30.11.2024	ABLAPL-9896/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(S No 11
99289/2024	30.11.2024	ABLAPL-7523/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-28	BAIL-1	(S No
99290/2024	30.11.2024	CRLMC-4286/2024	SURENDRA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(S No
99291/2024	30.11.2024	CRLMC-4286/2024	SURENDRA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-29		(S No

99292/2024	30.11.2024	ABLAPL-13111/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-11-28		(S No
99296/2024	30.11.2024	ELPET-7/2024	SURYANSHI SRIVASTAVA	C.O.	COURT NO. 12	Order Dtd. 2024-11-28	M.J.C.	(S No
99298/2024	30.11.2024	WP (C) - 16843/2011	S C D DASH	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	WRIT BRANCH-2	(S No
99300/2024	30.11.2024	WP (C) - 16843/2011	S.N.SHARMA	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	WRIT BRANCH-2	(S No
99302/2024	30.11.2024	WP (C) - 5958/2016	N C SINHA	C.O.	COURT NO. 12	Order Dtd. 2024-11-29	WRIT BRANCH-6	(S No 16
99304/2024	30.11.2024	RSA-340/2017	P K DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	SECOND APPEAL	(S No
99305/2024	30.11.2024	RSA-340/2017	HEMANLAL BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	SECOND APPEAL	(S No
99307/2024	30.11.2024	RSA-184/2023	A DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-03	SECOND APPEAL	(S No
99308/2024	30.11.2024	ABLAPL-13127/2024	TR DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-28		(S No
99309/2024	30.11.2024	BLAPL-966/2022	S K DASMOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-04-24	BAIL-1	(S No
99311/2024	30.11.2024	BLAPL-7345/2024	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99313/2024	30.11.2024	BLAPL-11461/2024	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99317/2024	30.11.2024	RSA-412/2024	D. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-16		(S No
99318/2024	30.11.2024	ABLAPL-13105/2024	A PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-11-28		(S No
99319/2024	30.11.2024	BLAPL-10893/2024	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-29	BAIL-1	(S No
99321/2024	30.11.2024	BLAPL-11620/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99322/2024	30.11.2024	BLAPL-11578/2024	B R MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99324/2024	30.11.2024	ABLAPL-1997/2022	SK BHANJADEO	C.O.	COURT NO. 12	Order Dtd. 2024-11-29	BAIL-2	(S No
99326/2024	30.11.2024	ABLAPL-1658/2022	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-11-29	CRIMINAL MISC	(S No
99327/2024	30.11.2024	CRLA-391/2014	M.R.BARIK	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
99328/2024	30.11.2024	CRLA-465/2014	S.S.PATTANAİK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
99330/2024	30.11.2024	BLAPL-11622/2024	RK MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-1	(S No
99331/2024	30.11.2024	BLAPL-11580/2024	PABITRA KUMAR PAİK	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-2	(S No 18
99332/2024	30.11.2024	BLAPL-11573/2024	G.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 18

99333/2024	30.11.2024	BLAPL-11575/2024	G.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 18
99334/2024	30.11.2024	BLAPL-11593/2024	M.R.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-1	(S No
99335/2024	30.11.2024	BLAPL-11540/2024	J.KAMILA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No
99336/2024	30.11.2024	BLAPL-11538/2024	P.PARIDA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No
99337/2024	30.11.2024	WP (C) - 29395/2024	S. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-11-28		(S No
99338/2024	30.11.2024	BLAPL-11600/2024	L.N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-1	(S No 13
99339/2024	30.11.2024	BLAPL-11511/2024	SHYAM SUNDAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 13
99340/2024	30.11.2024	WP (C) - 29728/2024	L. D. PANDA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	WRIT BRANCH-4	(S No 27
99341/2024	30.11.2024	BLAPL-11626/2024	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 27
99342/2024	30.11.2024	WP (C) - 28021/2024	S. DAS	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 27
99343/2024	30.11.2024	BLAPL-11512/2024	R.B MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-2	(S No 18
99344/2024	30.11.2024	BLAPL-11618/2024	A.K.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 18
99345/2024	30.11.2024	ABLAPL-13186/2024	B.N.SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 18
99346/2024	30.11.2024	BLAPL-11571/2024	R.K SARANGI	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No 18
99347/2024	30.11.2024	ABLAPL-13198/2024	G.R.PATRA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29	BAIL-2	(S No
99348/2024	30.11.2024	WP (C) - 28031/2024	B. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No
99349/2024	30.11.2024	BLAPL-11554/2024	S.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-11-29		(S No
99350/2024	30.11.2024	WP (C) - 28049/2024	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(S No
99351/2024	30.11.2024	ABLAPL-13120/2024	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-11-28	BAIL-2	(S No 11
99352/2024	30.11.2024	WP (C) - 29380/2024	K. MANDAL	C.O.	COURT NO. 2	Order Dtd. 2024-11-28		(S No 11
99353/2024	30.11.2024	ABLAPL-	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-11-29		(S

		13199/2024			2				
99354/2024	30.11.2024	WP (C) - 28914/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-11-29			(S No 11
99355/2024	30.11.2024	WP (C) - 29395/2024	S. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-11-28			(S No 11
99356/2024	30.11.2024	ABLAPL- 13256/2024	G. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-11-30	BAIL-1		(S No 13
99357/2024	30.11.2024	WP (C) - 29549/2024	N. K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-11-28			(S No 13
99358/2024	30.11.2024	CRLMC- 4381/2024	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-11-28			(S No 13
99359/2024	30.11.2024	ABLAPL- 13167/2024	AK MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-29			(S No 13
99360/2024	30.11.2024	WP (C) - 29500/2024	N. K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-11-28			(S No 13
99361/2024	30.11.2024	ABLAPL- 13088/2024	P. BEURA	C.O.	COURT NO. 15	Order Dtd. 2024-11-27			(S No 13
99362/2024	30.11.2024	WP (C) - 29412/2024	T K NAYAK	C.O.	COURT NO. 1				(S No 13
99363/2024	30.11.2024	WP (C) - 29436/2024	B. K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-11-28			(S No 13
99364/2024	30.11.2024	WP (C) - 29394/2024	B. K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-11-28			(S No 13
99365/2024	30.11.2024	WP (C) - 29558/2024	T K NAYAK	C.O.	COURT NO. 1				(S No 13
99366/2024	30.11.2024	WP (C) - 29394/2024	L. N. RAYATSINGH	C.O.	COURT NO. 1	Order Dtd. 2024-11-28			(S No 13
99367/2024	30.11.2024	WP (C) - 29558/2024	D K SAHOO	C.O.	COURT NO. 1				(S No 13
99368/2024	30.11.2024	WP (C) - 29303/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-13			(S No 13
99369/2024	30.11.2024	WP (C) - 29380/2024	L. D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-28			(S No 13
99370/2024	30.11.2024	MATA- 224/2024	H N MOHAPATRA	C.O.	COURT NO. 1		FIRST APPEAL		(S No
99371/2024	30.11.2024	ITA-	T.K.NAYAK	C.O.	COURT NO.	Order Dtd. 2025-01-10			(S

		31/2024			1			No
99372/2024	30.11.2024	MATA-35/2021	S.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-09	FIRST APPEAL	(S No
99373/2024	30.11.2024	MATA-272/2024	M R BARIK	C.O.	COURT NO. 1			(S No
99374/2024	30.11.2024	MATA-300/2024	R K DEHURY	C.O.	COURT NO. 1			(S No
99375/2024	30.11.2024	CRLMC-2022/2024	B K DEO	C.O.	COURT NO. 15		CRIMINAL MISC	(S No
99376/2024	30.11.2024	RVWPET-15/2024	T K NAYAK	C.O.	COURT NO. 1		CIVIL REVISION	(S No
99377/2024	30.11.2024	RVWPET-159/2024	T K B K SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-11-29	CIVIL REVISION	(S No
99378/2024	30.11.2024	WP (C) - 21243/2024	T.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-03		(S No
99379/2024	30.11.2024	WP (C) - 23849/2024	T.K.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-28		(S No
99380/2024	30.11.2024	BLAPL-11267/2024	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No
99381/2024	30.11.2024	WP (C) - 23849/2024	K.N.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-11-28		(S No
99382/2024	30.11.2024	BLAPL-11422/2024	DK DALAI	C.O.	COURT NO. 12	Order Dtd. 2024-11-30		(S No
99383/2024	30.11.2024	WP (C) - 36726/2021	S L PATNAIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-28	WRIT BRANCH-3	(S No 14
99384/2024	30.11.2024	CRLREV-437/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No 14
99385/2024	30.11.2024	BLAPL-11040/2024	PK ROUTARAY	C.O.	COURT NO. 12	Order Dtd. 2024-11-29		(S No 14
99386/2024	30.11.2024	ABLAPL-13222/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(S No
99387/2024	30.11.2024	BLAPL-11585/2024	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-29		(S No
99388/2024	30.11.2024	ABLAPL-13291/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(S No
99395/2024	30.11.2024	BLAPL-11242/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30		(S No
99396/2024	30.11.2024	ABLAPL-10071/2024	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-09-27	BAIL-1	(S No 13
99397/2024	30.11.2024	ABLAPL-3854/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-29	BAIL-2	(S No 10
99398/2024	30.11.2024	ABLAPL-13159/2024	H.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-11-29		(S No 10
99399/2024	30.11.2024	BLAPL-7913/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-11-30	BAIL-1	(S No

99400/2024	30.11.2024	BLAPL-7989/2024	MANORANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-11-30		(S No
99401/2024	30.11.2024	BLAPL-11360/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-11-30	BAIL-2	(S No 18
99402/2024	30.11.2024	BLAPL-11341/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-11-30		(S No 18
99403/2024	30.11.2024	SA-49/2002	R.C ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11-30	SECOND APPEAL	(S No
99404/2024	30.11.2024	LAA-43/2024	BIKRAM BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-11-30		(S No
98662/2024	30.11.2024	WPC(OA) - 1314/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-12	OA Branch	(S No
99101/2024	30.11.2024	WP (C) - 29724/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-11-29		(S No
99131/2024	30.11.2024	WP (C) - 29721/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-11-29		(S No
99146/2024	30.11.2024	WP (C) - 29720/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-11-29		(S No
99172/2024	30.11.2024	WP (C) - 29717/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-11-29		(S No
99180/2024	30.11.2024	CMP-230/2023	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-29	WRIT BRANCH-7	(S No 48
99181/2024	30.11.2024	FAO-540/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22	MISC. APPEAL SEC.	(S No
99194/2024	30.11.2024	FAO-514/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-22	MISC. APPEAL SEC.	(S No
99207/2024	30.11.2024	TRP (C) - 68/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-25	M.J.C.	(S No
99221/2024	30.11.2024	WP (C) - 5838/2024	SAMBIT PATTANAYAK	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH-5	(S No 32
99233/2024	30.11.2024	ABLAPL-13166/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-11-28		(S No 32
99242/2024	30.11.2024	WA-1427/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(S No
99260/2024	30.11.2024	ABLAPL-13140/2024	M BALAJI RAO	GENERAL		Order Dtd. 2024-11-28		(S No
99268/2024	30.11.2024	CRLMC-3520/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-11-28		(S No
99271/2024	30.11.2024	FAO-602/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-11	MISC. APPEAL SEC.	(S No
99275/2024	30.11.2024	WP (C) - 2312/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(S No 48
99278/2024	30.11.2024	CRLMC-	SAKUNTALA	GENERAL		Order Dtd. 2024-11-29		(S No

		3946/2024	GIRI						No 48
99279/2024	30.11.2024	WP (C) - 2321/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-3		(S No 28
99282/2024	30.11.2024	SA- 413/2000	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2008-12-02			(S No 28
99283/2024	30.11.2024	CRLMC- 3427/2023	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-11-29	CRIMINAL MISC		(S No
99294/2024	30.11.2024	WP (C) - 29491/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-11-29			(S No
99295/2024	30.11.2024	WP (C) - 29483/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-11-29			(S No
99297/2024	30.11.2024	WP (C) - 29488/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-11-29			(S No
99299/2024	30.11.2024	CONTC- 4847/2024	APARESH BHOI	GENERAL		Entire Brief			(S No
99301/2024	30.11.2024	WP (C) - 29577/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-11-29			(S No
99303/2024	30.11.2024	CRLMC- 4303/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-11-28			(S No
99306/2024	30.11.2024	ABLAPL- 10071/2024	SUSHANT KUMAR PRADHAN (3)	GENERAL		Order Dtd. 2024-11-27	BAIL-1		(S No 13
99310/2024	30.11.2024	BLAPL- 11296/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-11-29			(S No 13
99312/2024	30.11.2024	BLAPL- 11445/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2024-11-30			(S No 13
99314/2024	30.11.2024	BLAPL- 7968/2024	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-11-29			(S No 13
99315/2024	30.11.2024	WP (C) - 27639/2024	MANTHA MALLESWARAM	GENERAL		Order Dtd. 2024-11-19			(S No 13
99316/2024	30.11.2024	WP (C) - 27639/2024	MANTHA MALLESWARAM	GENERAL		Order Dtd. 2024-11-19			(S No 13
99320/2024	30.11.2024	WA- 543/2016	B K DAS	GENERAL		Order Dtd. 2022-09-28	WRIT APPEAL		(S No
99323/2024	30.11.2024	WP (C) - 1508/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-21	WRIT BRANCH-1		(S No 30
99325/2024	30.11.2024	CRLMC- 2022/2024	B K DAS	GENERAL		Order Dtd. 2024-11-26	CRIMINAL MISC		(S No
99329/2024	30.11.2024	WP (C) - 28850/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-22	WRIT BRANCH-8		(S No 39
99389/2024	30.11.2024	ABLAPL- 12057/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-29			(S No 39

99390/2024	30.11.2024	ABLAPL-12052/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-29		(S No 39
99391/2024	30.11.2024	CRLMP-1601/2024	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2024-11-30		(S No 39
99392/2024	30.11.2024	WP (C) - 27958/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-24	WRIT BRANCH-6	(S No 16
99393/2024	30.11.2024	BLAPL-11259/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2024-11-29		(S No 16
99394/2024	30.11.2024	ABLAPL-13305/2024	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-11-30		(S No 16
99093/2024	30.11.2024	ABLAPL-13083/2024	A. K. MOHANTY	GENERAL		Order Dtd. 2024-11-27		(S No 16
99094/2024	30.11.2024	CRLMC-4286/2024	SURENDRA DAS	GENERAL		Order Dtd. 2024-11-29		(S No 16
99095/2024	30.11.2024	RSA-412/2024	SURENDRA DAS	GENERAL		Order Dtd. 2024-11-28		(S No 16
99102/2024	30.11.2024	ARBA-20/2012	D P MISHRA	GENERAL			M.J.C.	(S No
99104/2024	30.11.2024	WP (C) - 25593/2024	P K SWAIN	GENERAL				(S No
99105/2024	30.11.2024	WP (C) - 29067/2024	P K SWAIN	GENERAL				(S No
99106/2024	30.11.2024	JCRLA-79/2008	P BEHERA	GENERAL			CRIMINAL APPEAL	(S No
99107/2024	30.11.2024	WP (C) - 26034/2024	J R BEHERA	GENERAL				(S No
99108/2024	30.11.2024	WP (C) - 27764/2024	J R BEHERA	GENERAL				(S No
99109/2024	30.11.2024	CRLMC-3393/2024	J R BEHERA	GENERAL				(S No
99110/2024	30.11.2024	ABLAPL-9390/2024	L ACHARI	GENERAL				(S No
99111/2024	30.11.2024	MA-67/2000	S S BISWAL	GENERAL			MISC. APPEAL SEC.	(S No
99112/2024	30.11.2024	CRLMC-1951/2023	C R NAYAK	GENERAL			CRIMINAL MISC	(S No
99113/2024	30.11.2024	OJC-13377/1997	U R PATRA	GENERAL				(S No
99114/2024	30.11.2024	WA-247/2024	P K MISHRA	GENERAL			WRIT APPEAL	(S No
99115/2024	30.11.2024	CONTC-923/2018	P NAYAK	GENERAL			CONTEMPT	(S No
99116/2024	30.11.2024	WP (C) -	M M PANDA	GENERAL			WRIT	(S

		352/2024					BRANCH-2	No
99117/2024	30.11.2024	WP (C) - 10776/2024	P N NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 11
99119/2024	30.11.2024	RSA- 209/2019	S SAHOO	GENERAL			SECOND APPEAL	(S No
99122/2024	30.11.2024	WP (C) - 4617/2019	S C DASH	GENERAL				(S No
99124/2024	30.11.2024	WP (C) - 9653/2009	B BEHERA	GENERAL			WRIT BRANCH-7	(S No 44
99125/2024	30.11.2024	MACA- 27/2020	R SETHI	GENERAL			MISC. APPEAL SEC.	(S No
99126/2024	30.11.2024	BLAPL- 11153/2024	J P KAR	GENERAL				(S No
99127/2024	30.11.2024	MACA- 304/2018	K C NAYAK	GENERAL			MISC. APPEAL SEC.	(S No
99129/2024	30.11.2024	WPC (OAC) - 484/1995	A K DEI	GENERAL			OA Branch	(S No
99130/2024	30.11.2024	CRLMP- 951/2018	S K PARIDA	GENERAL				(S No
99132/2024	30.11.2024	CRLMC- 3486/2024	SURENDRA DAS	GENERAL		Order Dtd. 2024-11-28		(S No
99133/2024	30.11.2024	WP (C) - 29755/2023	K SAHOO	GENERAL			WRIT BRANCH-8	(S No 39
99134/2024	30.11.2024	WP (C) - 29187/2024	A K SARANGI	GENERAL				(S No 39
99135/2024	30.11.2024	FA- 282/1993	S DASH	GENERAL				(S No 39
99145/2024	30.11.2024	CRLA- 1116/2024	S DASH	GENERAL				(S No 39
99184/2024	30.11.2024	MACA- 780/2015	GAYATRI DAS	GENERAL		Order Dtd. 2022-01-05	MISC. APPEAL SEC.	(S No
99216/2024	30.11.2024	CRLREV- 612/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2025-11-28		(S No
99244/2024	30.11.2024	OJC- 10726/1997	ISWAR CHANDRA SAHU	GENERAL		Order Dtd. 2016-12- 15Petition,Affidavit,		(S No
99281/2024	30.11.2024	CRLMC- 1214/2024	SUVENDU BARIK	GENERAL		Order Dtd. 2024-05-08	CRIMINAL MISC	(S No
99293/2024	30.11.2024	CRLREV- 482/2021	K. DANG	GENERAL		Order Dtd. 5000-01-01	CRIMINAL REVISION	(S No

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